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management in the Public Sector Undertakings in the light of experience gained; and

(b) if so, whether the scheme will be extended to the decision making levels?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND LABOUR (SHRI RAVINDRA VARMA): (a) and (b) No Sir. However, arising out of the deliberations of the Tripartite Labour Conference held on the 6th-7th May, 1977 on the Schemes for workers' participation in management, steps are being taken to constitute a Committee which will study in depth all aspects relating to Workers' Participation in Management and Equity.

Rise in steel prices

325. SHRI KHURSHED ALAM KHAN: SHRI JAGDISH JOSHI: . DR. RAMKRIPAL SINHA: SHRIMATI MAIMOONA SULTAN: SHRIMATI PRATIBHA SINGH: SHRIMATI SUSHILA SHANKAR ADIVAREKAR:

Will the Minister of STEEL AND MINES be pleased to state:

- (a) whether it is a fact that the prices of different varieties of steel have gone up considerably during the recent years;
- (b) if so, what has been the element of increase in prices of each variety of steel during each of the years from 1973-74 to 1976-77 over the prices prevailing in 1972-73: and
- (c) what were the reasons for the increase in prices?

THE MINISTER OF STEEL AND MENES (SHRI BIJU PATNAIK): (a) and (c) Except to compensate for the increase in excise duty, Railway freight and price hike in coal from time to time, there has been no increase in the JPC steel pri-

of the scheme of workers' participation in ces since the coming into force of the dual pricing policy for the steel industry in October, 1973.

> (b) A statement is laid on the Table of the House. [See Appendix XE, Annexure No. 22]

Proposal to stop pension to ex-MPs

326. SHRI MAHENDRA BAHADUR SINGH ·

> SHRIMATI LAKSHMI KUMARI CHUNDAWAT:

Will the Minister of PARLIAMENTARY AFFAIRS AND LABOUR be pleased to state

- (a) whether there is any proposal under Government's consideration to bring forward a bill for repeal of the law regarding grant of pension to ex-members of Parliament; and
- (b) if so, what are the details in this regard

THE MINISTER OF PARLIAMENTARY AFFAIRS AND LABOUR (SHRI RAVINDRA VARMA): (a) and (b) Representations have been received both for repealing the provisions regarding the granting of pension to ex-Members of Parliament and for liberalising them. The whole question is under consideration.

Waiting list of telephone subscribers in Delhi

327. SHRI SHYAMLAL GUPTA: SHRI KHURSHED ALAM KHAN: SHRI PIARE LALL KUREEL URF PIARE LALL TALIB: SHRI JAGDISH JOSHI: SHRI IBRAHIM KALANIYA

Will the Minister of COMMUNICA-TIONS be pleased to state:

(a) whether it is a fact that the number of pending applications for telephone co91

connections in Delhi has increased considerably in recent years ; and

(b) if so, what is the number of applications pending at the end of each of the last three years and what steps Government propose to take to clear the backlog?

THE MINISTER OF COMMUNICATIONS (SHRI GEORGE FERNANDES): (a) and (b) (1) No, Sir. (2) The waiting list during the last three years has been as follows:—

As on 31-3-74	_	90015
As on 31-3-75	_	103565
As on 31-3-76	_	47602
As on 31-3-77		42652

It may be mentioned that a scheme of advance deposits with the application forms was introduced with effect from Sept., 1975 to ensure that only those with genuine and urgent requirements remained on the waiting list. As a result thereof, the waiting list registered a substantial reduction in 1975-76.

- (3) 9023 new telephone connections were added during 1975-76 and 16,085 during 1976-77.
- (4) 27,000 lines of new telephone exchange capacity is under installation and is likely to be commissioned during 1977-78. With this and the available capacity it is hoped to add 20,000 new telephone connections during 1977-78.
- (5) Plans are in hand to instal about 22,000 lines of telephone exchange equipment in 1978-79.

With these plans it is hoped to substantially reduce the average waiting period for installation of a telephone connection in Delhi/New Delhi areas.

Jobs for unemployed

- 328. SHRI BAPURAOJI MAROTRAOJI DESHMUKH: Will the Minister of PARLIAMENTARY AFFAIRS AND LABOUR be pleased to state:
- (a) whether there is any scheme under Government's consideration to provic'-emp.oyment to trained B.Ed., D.Ed, and other equally qualified unemployed *your* men and women in the country; and

(b) if so, what are the details thereof '?
THE MINISTER OF PARLIAMENTARY
AFFAIRS AND LABOUR (SHRI

AFFAIRS AND LABOUR (SHR RAVINDRA VARMA): (a) No, Sir. (b) Does not arise.

Tripartite conference convened by (he Ministry of Labour

- 329. SHRI S. W. DHABE: Will the Minister of PARLIAMENTARY AFFAIRS AND LABOUR be pleased to state:
- (a) the decisions taken at the Tripartite Conference of the representatives of Government, employers and Trade Unions held on the 6th and 7th May, 1977 in New Delhi.
- (b) the names of the persons who attended this Conference; and
- (c) what was the criterion for selecting participants to the said Conference?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND LABOUR (SHRI RAVINDRA VARMA): (a) and (b) A statement containing the main conclusions of the Conference (see below), and a list containing the names of participants are laid on the Table of the House. [See Appendix CI. Annexure No. 23].

(c) As the intention was to make the Conference as broad-based as possible, representation was given to the Central and State Governments, the recognised Central Organisations of employers and the Public Sector employers under the Central an 'State Governments, the recognised Central Trade Unions and Trade Unions which claimed to be of all-India character. The actual selection of participants was done by the organisations concerned.

Statement Main conclusions

of the Tripartite Conference of the representatives of Government, employers and Trade Unions held on the

6th and 7th May, 1977 in New Delhi Item 1:—Certain issues relating to Com-prehensive Law on Industrial Relations.

Item 4:—Composition of Indian Labour Conference.

It was agreed that a tripartite working group should be set up to discuss and